

submissions be filed by 22.05.2017. Till 23.05.2017, the respondent shall not encash the Bank Guarantee.

This order is passed without prejudice to the rights and contentions of the Respondents

Issue notice to the Respondents returnable on 23.05.2017. Dasti, in addition, is permitted.

List the matter on **23.05.2017.**

(I. J. Kapoor)
Technical Member
Pr/vt

(Justice Ranjana P. Desai)
Chairperson